

NOTICE

Please take notice that W.P.(C)/283/2022 with analogous cases shall be taken up by Hon'ble Division Bench No.1 comprising Hon'ble the Chief Justice and Hon'ble Mr. Justice Sujit Narayan Prasad today i.e. on 01.02.2022 at 4.00 p.m. in Court No. 01 through V.C.

Dated the 01st February, 2022

Jharkhand High Court, Ranchi

By order

Sd/-

Joint Registrar(List & Computer)



HIGH COURT OF JHARKHAND, RANCHI
NOTIFIED CASES CAUSELIST For Tuesday The 1st February 2022
COURT NO. 1 (THROUGH VC)
DIVISION BENCH (BENCH ID-24852)
AT 4:00 PM
HON'BLE THE CHIEF JUSTICE
HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD

Orders(with defect)

1	W.P(C)/283/2022 Fixed vide urgent Bench slip	KAMDHANU COMPLEX THROUGH ITS OWNER SUNIL SARAWGI vs THE STATE OF JHARKHAND THROUGH CHIEF SECRETARY	AMRITANSH VATS	RAJIV RANJAN ADVOCATE GENERAL SHASHANK SHEKHAR	
	JHARKHAND MUNICIPAL ACT 2011				
wt2	W.P(C)/284/2022	MS SHREE SUNDER VASTRALAYA THROUGH ITS PROPRIETOR SUNIL SARAWGI vs THE STATE OF JHARKHAND THROUGH CHIEF SECRETARY	AMRITANSH VATS KUNAL PRIYAM	RAJIV RANJAN ADVOCATE GENERAL SHASHANK SHEKHAR	
	JHARKHAND MUNICIPAL ACT 2011				
wt3	W.P(C)/285/2022	MS MODI COLLECTION THROUGH ITS PROPRIETOR VIKASH MODI vs THE STATE OF JHARKHAND THROUGH CHIEF SECRETARY	AMRITANSH VATS	RAJIV RANJAN ADVOCATE GENERAL SHASHANK SHEKHAR	
	JHARKHAND MUNICIPAL ACT 2011				
wt4	W.P(C)/286/2022	RANGEELA VASTRALAYA THROUGH ITS PROPRIETOR SUNIL SARAWGI vs RANCHI MUNICIPAL CORPORATION	RITESH KUMAR GUPTA SUMEET GADODIA RANJEET KUSHWAHA	PRASHANT KR SINGH ADVOCATE GENERAL	
	JHARKHAND MUNICIPAL ACT 2011				
IA NO, 713/2022 (For STAY OF PROCEEDINGS)	wt5	W.P(C)/287/2022	SRI DWARKADHISH VASTRALAYA ALIAS DWARKASHISH VASTRALAYA vs RANCHI MUNICIPAL CORPORATION	RITESH KUMAR GUPTA SUMEET GADODIA RANJEET KUSHWAHA	PRASHANT KR SINGH ADVOCATE GENERAL
	JHARKHAND MUNICIPAL ACT 2011				
IA NO, 715/2022 (For STAY OF PROCEEDINGS)	wt6	W.P(C)/288/2022	MODI SONS THROUGH ITS DIRECTOR SHYAM SUNDER MODI vs RANCHI MUNICIPAL CORPORATION THROUGH ITS MUNICIPAL COMMISSIONER	RANJEET KUSHWAHA RITESH KUMAR GUPTA SUMEET GADODIA SHILPI SANDIL	PRASHANT KR SINGH ADVOCATE GENERAL
	JHARKHAND MUNICIPAL ACT 2011				
IA NO, 718/2022 (For STAY OF PROCEEDINGS)	wt7	W.P(C)/289/2022	NANI STEEL THROUGH ITS PARTNER SAKET MODI vs RANCHI MUNICIPAL CORPORATION THROUGH ITS MUNICIPAL COMMISSIONER	RITESH KUMAR GUPTA SUMEET GADODIA RANJEET KUSHWAHA	PRASHANT KR SINGH ADVOCATE GENERAL
	JHARKHAND MUNICIPAL ACT 2011				
IA NO, 720/2022 (For STAY OF PROCEEDINGS)					

wt8	W.P(C)/290/2022	BAJORIA TRADE CENTRE THROUGH ITS KARTA NAMELY ARUN KUMAR BAJORIA vs RANCHI MUNICIPAL CORPORATION	RITESH KUMAR GUPTA RANJEET KUSHWAHA SUMEET GADODIA SHILPI SANDIL RAJIV RANJAN SIDDHARTH RANJAN	PRASHANT KR SINGH ADVOCATE GENERAL
	JHARKHAND MUNICIPAL ACT 2011 IA NO, 721/2022 (For STAY OF PROCEEDINGS)			
wt9	W.P(C)/291/2022	BIJAY KUMAR AND BROTHER THROUGH ITS PARTNAE RAJEEV KUMAR ODI vs RANCHI MUNICIPAL CORPORATION	AAKANSHA MITTAL RITESH KUMAR GUPTA SUMEET GADODIA SHILPI SANDIL RANJEET KUSHWAHA SIDDHARTH RANJAN	PRASHANT KR SINGH ADVOCATE GENERAL
	JHARKHAND MUNICIPAL ACT 2011 IA NO, 722/2022 (For STAY OF PROCEEDINGS)			